

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 62/1262/2020

This the 09th day of September, 2021

HON'BLE MR. ANAND MATHUR, MEMBER (A)

Umer Qadir Sofi

.....Applicant

(Advocate:- Mr. Asif Ahmad Bhat)

Versus

1. Union Territory of Jammu & Kashmir and Ors

.....Respondents.

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**O R D E R
[O R A L]**

Learned counsel for the applicant wishes to withdraw the O.A.

2. Accordingly, in view of the submission of the learned counsel for the applicant, the O.A. is dismissed as withdrawn.

**(ANAND MATHUR)
MEMBER (A)**

Kdr/Arun